

(b) and (c). The Government have received representations from representative bodies of banks and bank employees in this regard. In view of the proximity to the presentation of the budget for 1992-93, it would not be appropriate to indicate Government's views on this issue at this stage.

Income Tax Realisation In Tamil Nadu

* 76. SHRI R. JEEVARATHINAM: Will the Minister of FINANCE be pleased to state:

(a) the amount of income tax pending realisation in Tamil Nadu as on December 31, 1991;

(b) the number of raids conducted in the State against income tax defaulters during 1989, 1990 and 1991; and

(c) the amount of income tax collected in the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The total income-tax (including corporation tax) demand outstanding for realisation in Tamil Nadu, as on 31.12.1991, was Rs.454 crores.

(b) The total number of searches conducted in Tamil Nadu during the financial years 1988-89, 1989-90, 1990-91 and 1991-92 are given below:-

<i>Financial year</i>	<i>No. of Searches conducted</i>
1988-89	406
1989-90	262
1990-91	503
1991-92 (upto 31.1.92)	140

(c) The amount of income tax (including corporation tax) collected in Tamil Nadu during the financial years 1988-89, 1989-90, 1990-91 and 1991-92 is given below:-

<i>Financial year</i>	<i>Amount (Rs. in crores)</i>
1988-89	477
1989-90	624
1990-91	707
1991-92 (upto 15.2.92)	638

Conversion of State Highways Into National Highways In Maharashtra

*77. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of SURFACE TRANSPORT be pleased to state the details of State Highways which have been converted into National Highways during the Seventh Five Year Plan, particularly those passing through the State of Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY SURFACE TRANSPORT (SHRI JAGDISH TYTLER): A statement is laid on the Table of the Sabha.